

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 149 of 2020**

**IN THE MATTER OF:**

**Edalodiyil Mirshad & Ors.**

**...Appellants.**

**Versus**

**Ashraf Ali Patel & Anr.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Shaheem Ahmad, Mr. Sudhanshu Prakash,  
Advocates.**

**For Respondent: Mr. Ashim Sood, Krusha Maheshwari and  
Ms. Shreni Shetty, Advocates for R-1.**

**ORDER  
(Virtual Mode)**

**01.03.2021**

List the Appeal 'For Admission (After Notice)' Hearing on **29<sup>th</sup> April, 2021.**

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**

Basant B./md.